

vides the basis for sharing the Cauvery water and when was it finalised and the details thereof; and

(e) the areas of difference among the States with regard to the sharing of Cauvery water?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) It was agreed that the Chief Ministers of Tamil Nadu and Karnataka would meet at Madras on 19.4.1990 for bilateral discussions and this would be followed by a meeting of Chief Ministers of Cauvery basin States at Madras on 20.4.1990.

(c) A suggestion has been received from Karnataka to this effect which has not been favoured by Tamil Nadu.

(d) the use of and development of Cauvery waters were regulated by agreements of 1892 and 1924 between erstwhile Princely State of Mysore and Province of Madras. Some of the clauses of 1924 agreement were open for review at the end of 50 years.

(e) Tamil Nadu is aggrieved that they are being deprived of its rightful share of water due to construction of a number of projects by Karnataka without approval.

Assistance to Maharashtra for Slum Upgradation in Nagpur

7098. SHRI BANWARI LAL PUROHIT:
SHRI GULAB CHAND KATARIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government pro-

pose to grant special funds to Maharashtra and some other States to upgrade the slums;

(b) if so, the details thereof;

(c) whether on the lines of upgrading the slum improvement schemes in the capital Government propose to follow and adopt some lines in the case of slums in the Nagpur District of Maharashtra State and other States; and

(d) if not, the reason therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). No, Sir.

(c) and (d). The programme of Environmental Improvement of Urban Slums, an integral part of the Minimum Needs Programme under the State Sector, is operative both in the capital and in the States including Nagpur District of Maharashtra and will be continued during 1990-91. This programme seeks to provide low cost water supply, drainage, community baths and latrines, widening and paving of lanes and street lighting in slum areas. Further, the Central Government has allocated Rs. 25 crores for the programme of Urban Basic Services for the Poor during 1990-91 whereunder social amenities such as non-formal and adult education, health care and nutritional assistance for women and children will be provided in slums in convergence with other departments in selected towns in a phased manner. Towns to be covered under the programme in Maharashtra will be decided by the State Government.

Medicines in CGHS Dispensaries in Nagpur

7099. SHRI BANWARI LAL PUROHIT:
Will the Minister of HEALTH AND FAMILY